



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,25th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -			
42 WA/340/2024 B/O	AYESHA SULTANA CHOUDHURY Versus THE STATE OF ASSAM AND 18 ORS	MS. S PARVEEN MR H K DAS MR N K SARMA	SC, CO OP GA, ASSAM
WITH I.A.(Civil)/3047/2024 in WA/340/2024	AYESHA SULTANA CHOUDHURY Versus THE STATE OF ASSAM AND 18 ORS	MS. S PARVEEN MR H K DAS MR N K SARMA	SC, CO OP GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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18)	MR. N J GOGOI	26-09-2024	To	27-09-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
62	WP(C)/4998/2024 B/O	SHONAB UDDIN MOLLAH Versus THE STATE OF ASSAM AND 7 ORS	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU GA, ASSAM
63	WP(C)/5005/2024 B/O	SHAKH ABDULLAH AND 418 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, ELEM. EDU SC, SSA
ADMISSION				
64	WP(C)/7372/2022 PART-HEARD, FIXED	MITHARAM DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR. MANISH GOSWAMI MR R SINGHA MS S PATOWARY	SC, ELEM. EDU SC, SEBA (R-5)
65	WP(C)/3717/2024 FIXED	PALLAB DEKA AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR. R K SARMA	SC, A I C T E SC, A I C T E SC, D E AND C T MR. K GOGOI, SC, TECHNICAL EDU.
66	WP(C)/3935/2024 FIXED	IMRAN HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	MR H GUPTA (CGC) DY.S.G.I. SC, HEALTH
	WITH I.A.(Civil)/2398/2024 in WP(C)/3935/2024	IMRAN HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	DY.S.G.I. SC, HEALTH
ORDERS				
67	Cont.Cas(C)/34/2024 FIXED	SARDARY BASPHORE Versus JAYANT NARLIKAR AND 2 ORS	MR. R BARUAH MR. N M DUTTA	MR. D SAIKIA.(R-3) MR. S BORA.(R-3)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 3

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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TO BE SPOKEN TO

45	W.P.(Cri.)/28/2024 BY SLIP, AT 10:30 AM	SALMA BIBI Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM
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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING
OF DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Review.Pet./149/2024 FIXED, IN WP(C)/1335/2018 (D/O)	DIPTIMAN BATHARI AND 4 ORS. Versus THE N C HILLS AUTONOMOUS COUNCIL HAFLONG AND 9 ORS.	MR. S D PURKAYASTHA MS S.S.BORA SC, ELEM. EDU SC, FINANCE
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
46	WP(C)/3862/2023 B/O	MD. DERAJ SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, IRRIGATION

LEAVE NOTE OF ADVOCATES FOR 25/09/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
51	I.A.(Civil)/2651/2024 CONT. CASE 184/2015 (D/O), B/O in Cont.Cas(C)/184/2015 WITH MC/61/2024 WITH I.A.(Civil)/2652/2024	DR. KHABIRUDDIN AHMED Versus P ASHOK BABU and 2 ORS. DR. KHABIRUDDIN AHMED Versus P ASHOK BABU and 2 ORS DR. KHABIRUDDIN AHMED Versus P ASHOK BABU IAS and 2 ORS	MR. S I HUSSAIN MR. N H BARBHUIYA MR. S I HUSSAIN MR. N H BARBHUIYA MR. S I HUSSAIN MR. N H BARBHUIYA	
MOTION				
52	WP(C)/4792/2024 FIXED	MAGONJOY THAOSEN Versus THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
53	WP(C)/4883/2024 FIXED	SUBRATA KUMAR PAL Versus THE UNION OF INDIA AND 4 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	DY.S.G.I.
54	WP(C)/5000/2024 B/O	WAHIDA KHANAM Versus THE STATE OF ASSAM AND 4 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, HEALTH
55	WP(C)/5007/2024 B/O	ARJUFA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR M M ZAMAN	GA, ASSAM SC, HEALTH

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BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
21	Crl.A./252/2022 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2, FIXED	SHAJIT AHMED @ SAJIT AHMED . Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MS. L DEVI (R-2) PP, ASSAM
	WITH I.A.(Crl.)/611/2022 in Crl.A./252/2022	SHAJIT AHMED @ SAJIT AHMED . Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MS. L DEVI (R-2) PP, ASSAM
22	I.A.(Crl.)/445/2024 WITH LCR - 4 (FOUR) FILES, P.B. - 2, FIXED in Crl.A./268/2023	KURAN ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY P. GHOSH	PP, ASSAM
	WITH Crl.A./268/2023	KURAN ALI AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. B CHOWDHURY(R- 2,3,4) MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY P. GHOSH	PP, ASSAM
	WITH I.A.(Crl.)/682/2024 in Crl.A./268/2023	RAMJAN ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY P. GHOSH	PP, ASSAM

HEARING

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BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
63	Crl.Pet./1067/2024 B/O	SHARAF UDDIN LASKAR @ SARAF Versus BADRUL ISLAM LASKAR AND ANR	MR. K A MAZUMDER S A ISLAM	PP, ASSAM
64	Bail Appln./2671/2024 B/O	JARUL HOQUE AND ANR Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
65	Bail Appln./2709/2024 B/O	MD MOHOR ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
MOTION (BA)				
66	Bail Appln./2915/2024 (CONNECTED WITH ITEM NO. 36 IN THE DAILY CAUSE LIST), FIXED	MD. RAKIBUL ISLAM Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. A K DAS	PP, ASSAM
67	Bail Appln./2951/2024 B/O	DR MAHMUD HUSSAIN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	MR A ISLAM PP, ASSAM
MOTION				
68	Crl.Pet./1193/2024 B/O	SARMINA IASMIN Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
ORDERS				
69	Crl.Pet./1332/2019 WITH LCR 1 FILE(SCANNED COPY), FIXED	JYOTINDRA NATH SAHAY Versus TARUN DAS AND 2 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM

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8)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
9)	MR H MAURYA	23-09-2024	To	25-09-2024
10)	MR. A DHAR	24-09-2024	To	27-09-2024
11)	MR A TEWARI	23-09-2024	To	03-10-2024
12)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
13)	MS. S BHUYAN	24-09-2024	To	28-09-2024
14)	MR. S C KEYAL	27-09-2024	To	30-09-2024
15)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
16)	MR. P DAS	26-09-2024	To	27-09-2024
17)	MR G DAS	26-09-2024	To	27-09-2024
18)	MR. N J GOGOI	26-09-2024	To	27-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,25th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
34	Bail Appln./1474/2024 (AT 10:30 AM)	ABDUL GAFFAR @ ASHOBA Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
WITHDRAWAL				
35	CRP/168/2023 B/O	SALAUDDIN AHMED Versus CHAIRPERSON, NALBARI MUNICIPAL BOARD AND 2 ORS	MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA	MR. A SAIKIA (R-1,2) MR. B K DAS (R-1,2) MR. N K DAS (R-1,2) MR. A S ALI (R-1,2) MR. J ISLAM (R-1,2) MS. RUKMINI BARUA (R-3) MS. PADMINI BARUA (R-3)
	WITH I.A.(Civil)/3227/2023 in CRP/168/2023	SALAUDDIN AHMED Versus CHAIRPERSON, NALBARI MUNICIPAL BOARD AND 2 ORS	MR. P S DEKA MR. B K BHAGAWATI MR B S DEKA	
BAIL HEARING				
36	AB/2362/2024 FIXED	MD MAINUL HOQUE Versus THE STATE OF ASSAM	MR. P A AHMED MR B ISLAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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18)	MR. N J GOGOI	26-09-2024	To	27-09-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	WP(C)/6564/2021 FIXED	M/S KESHARI INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	MR S CHAKRABORTY MR. M SMITH MR M HOQUE MR G BORDOLOI V SOLO	MR. K GOGOI, GA, ASSAM MR A KALITA (SC, DISTRICT INDUSTRIES AND COMMERCE CENTRE) MR. B J TALUKDAR (SC, REVENUE AND DISASTER MANAGEMENT)
	WITH I.A.(Civil)/1451/2022 in WP(C)/6564/2021	M/S KESHARI INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	MR G BORDOLOI V SOLO	GA, ASSAM
54	WP(C)/4825/2024 FIXED	MORZINA BEGUM AND 16 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, REVENUE SC, G M D A SC, GMC
55	WP(C)/4837/2024 FIXED	YAHHO MOTORS Versus THE STATE OF ASSAM AND ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MS M ZOMUANPUII MR P DOLEY	GA, ASSAM
56	WP(C)/4995/2024 B/O	ALAUDDIN ALI Versus THE STATE OF ASSAM AND 2 ORS	MR I RAFIQUE MR. M K SHARMA MS A AFREEN	GA, ASSAM SC, REVENUE
57	WP(C)/4996/2024 B/O	MD ALI HUSSAIN @ ALI HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR I RAFIQUE MR. M K SHARMA MS A AFREEN	GA, ASSAM SC. REVENUE
58	WP(C)/5004/2024 B/O	AJAY NATH Versus UNION OF INDIA AND 4 ORS.	MR. A K BHUYAN MR. K R BOROOAH	DY.S.G.I.
ADMISSION				
59	WP(C)/721/2023 FIXED	PRAFULLA NATH AND 23 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. R ALI H A AHMED	SC, P AND R.D. GA, ASSAM MR. P HAZARIKA (r-7) P. BORAH (r-7) MS. S PHUKAN(r-7) DY.S.G.I.

60	WP(C)/2374/2023 FIXED	DHARITRI BALA DAS AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MS. P MAHANTA MR. N BARMAN MR. B K GOSWAMI	SC, APDCL MR B PATHAK (R- 2,3,4) MR B HAZARIKA (R- 2,3,4) MR V KUMAR (R- 2,3,4) MS M TIWARI (R- 2,3,4) DY.S.G.I. SC, BSNL
61	WP(C)/4556/2023 FIXED	SHAHERA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. A F N U MOLLAH K ZAMAN MR M RAHMAN	GA, ASSAM MR. M SHARMA (r-2,3,4,5) MS. S YASMIN (r-2,3,4,5) SC. UCO BANK

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LEAVE NOTE OF ADVOCATES FOR 25/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
53	Bail Appln./2600/2024 B/O	MD. PAPU AHMED Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
MOTION (BA)				
54	Bail Appln./2866/2024 FIXED	MANOJ KUMAR BORO Versus THE STATE OF ASSAM	MD A SAHAD MR. M H ALI S M MUNIR	PP, ASSAM
ADMISSION				
55	Crl.Pet./1047/2024 WITH LCR 2 FILES (SCANNED COPY), FIXED	SUSHIL KUMAR VERMA Versus CENTRAL BUREAU OF INVESTIGATION	MR R K MOUR MR J BORAH MR. K KAKOTI	SC, CBI
BAIL HEARING (BA)				
56	Bail Appln./1857/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	ABDUL KHALEK Versus THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR. A M AHMED P. GHOSH	MS. T SOM(R-2) MS S ISLAM(R-2) PP, ASSAM
57	Bail Appln./2639/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, B/O	SHYAM LAL GUPTA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
58	Bail Appln./2665/2024 WITH OFFICE NOTE, FIXED	RAFIUL HUSSAIN Versus STATE OF ASSAM	MS. S K NARGIS MR. M ALAM MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
59	Bail Appln./2673/2024 WITH OFFICE NOTE, FIXED	ANOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. K L R YANTHAN MR. P S BISWAS MS. J GHOSH	PP, ASSAM
BAIL HEARING				
60	AB/1192/2024 FIXED	AHMED ALI @ AHMOT ALI Versus THE STATE OF ASSAM AND ANR	MD K RAHMAN	PP, ASSAM
61	AB/2163/2024 FIXED	HABIBAR RAHMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. S DAS MD A S AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 25/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MS. S G BARUAH	11-09-2024	To	25-09-2024
5)	J SHARMA	17-09-2024	To	04-10-2024
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7)	MR. B NATH	19-09-2024	To	02-10-2024
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12)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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18)	MR. N J GOGOI	26-09-2024	To	27-09-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH- IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

64	Review.Pet./22/2024 IN FAO 5/21(D/O), FIXED	ANIL SAIKIA AND 3 ORS. Versus PABITRA BORO	MR. P P BARUAH MR. D GOSWAMI MS. R DEVI	MR. R K BHUYAN MR. M KASHYAP MR N K KASHYAP(R-2) MS. P MEDHI(R-2)
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LEAVE NOTE OF ADVOCATES FOR 25/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
50	Crl.A./292/2022 2 Y 0 M 18 D :(AT 2:00 PM)	PANI RAM TOKBI Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	MS S MEDHI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
MOTION (BA)				
51	Bail Appln./2949/2024 B/O	MUHAMMAD SARWAR AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
52	Bail Appln./2952/2024 B/O	AKADASHI DAS Versus THE STATE OF ASSAM	MR. R P SARMAH MRS. R RONGMEI	PP, ASSAM
BAIL HEARING (BA)				
53	Bail Appln./2217/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AYUB ALI Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI A R MONDAL	MR H A AHMED (R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
59	Bail Appln./2306/2024 WITH SCANNED COPY OF CASE RECORD, FIXED.	MD SHUHUD AHMED LASKAR Versus N.C.B.	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
60	Bail Appln./2229/2024	ATAUR RAHMAN @ ATHWAR RAHMAN Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
61	Bail Appln./2554/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	MITHILESH KUMAR Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
FOR HEARING U/O XLI RULE II C.P.C.				
62	RSA/81/2024 FIXED	RAJU HAZARIKA AND 3 ORS Versus DIPU HAZARIKA	MR A DASGUPTA MS B DAS MR J K SHARMA	
	WITH I.A.(Civil)/1484/2024 in RSA/81/2024	RAJU HAZARIKA AND 3 ORS Versus DIPU HAZARIKA	MR A DASGUPTA MS B DAS MR J K SHARMA	

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LEAVE NOTE OF ADVOCATES FOR 25/09/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
66	WP(C)/3625/2024 B/O	SOLEMAN HOQUE @ SOLAMAN HAQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. M I HUSSAIN N. UDDIN SK ABDULLAH MR. N ISLAM	SC, NHM SC, HEALTH
HEARING				
67	WP(C)/1013/2023 FIXED	ANURADHA ADHIKARI SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC

LEAVE NOTE OF ADVOCATES FOR 25/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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4)	MS. S G BARUAH	11-09-2024	To	25-09-2024
5)	J SHARMA	17-09-2024	To	04-10-2024
6)	MR D K DAS	16-09-2024	To	27-09-2024
7)	MR. B NATH	19-09-2024	To	02-10-2024
8)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
9)	MR H MAURYA	23-09-2024	To	25-09-2024
10)	MR. A DHAR	24-09-2024	To	27-09-2024
11)	MR A TEWARI	23-09-2024	To	03-10-2024
12)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
13)	MS. S BHUYAN	24-09-2024	To	28-09-2024
14)	MR. S C KEYAL	27-09-2024	To	30-09-2024
15)	MR. M K MAJUMDAR	25-09-2024	To	30-09-2024
16)	MR. P DAS	26-09-2024	To	27-09-2024
17)	MR G DAS	26-09-2024	To	27-09-2024
18)	MR. N J GOGOI	26-09-2024	To	27-09-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR WEDNESDAY, THE 25TH DAY OF SEPTEMBER, 2024]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE KAUSHIK GOSWAMI

[COURT NO: 27]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

HEARING

- | | | | |
|---|---|--|-----------------------------------|
| 1. RSA 6/2016
FIXED FOR 25-09-
2024, PART-HEARD | C LALHMACHHUANA
AND 3 ORS.
VERSUS
LALHLIMPUII | MR. JOSEPH LALCHHANHIMA
RENTHLEI
MS CINDY LALLAWMZUALI
MR. VICTOR L. ROKHUM | MR F LALENGLIANA
R LALMUANPUIA |
|---|---|--|-----------------------------------|